

In addition, Transport Department, Government of NCT of Delhi has also taken steps which include making public aware through media about road safety, intensification of enforcement etc. The Transport Department, Government of NCT of Delhi has decided to phase out existing Blue Line buses in such a manner so as to synchronize with the induction of buses to be operated by the Corporate Entities as also Cooperative Societies of SC/ST.

Amendments to Criminal Procedure Code

930. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to amend the provisions of Criminal Procedure Code; and

(b) if so, the details of areas of amendment proposed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI): (a) Yes, Sir.

(b) The Bill has various provisions to amend the Code of Criminal Procedure, 1973 concerning procedure for summons and warrant cases, arrests, victimology, special provisions for women, avoidance of adjournments, compounding of offences, inquiry and trial of persons of unsound mind, audio/video recording of statements of witnesses and accused, witnesses turning hostile etc.

Illegal Bangladeshi Nationals living in Punjab

931. SHRI VARINDER SINGH BAJWA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Bangladesh nationals illegally living in various towns of Punjab detected so far during the last three years ending 31st December, 2006 and so far during 2007, year-wise; and

(b) the number out of them deported and by when all others are likely to be deported?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) The number of Bangladesh nationals detected as living illegally in various towns of Punjab during the last three years (year-wise) upto 31.10.2007 is given below:

Year	Detected
2004	141
2005	142
2006	32
2007 (upto 31.10.2007)	32

(b) 422 Bangladesh nationals, including those carried forwarded from previous years have been deported to Bangladesh. At present, there are 8 internees, 32 undertrial and 5 convicted Bangladesh nationals lodged in various jails in the State.